

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 619
ANSWERED ON 03/02/2026**

IMPLEMENTATION OF PMGSY

619. Shri Karan Bhushan Singh:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the implementation of Phase-IV of the Pradhan Mantri Gram SadakYojana (PMGSY) in respect of the DhartiAabaJanjatiya Gram UtkarshAbhiyan (DA-JGUA) and the Pradhan MantriAnusuchitJaatiAbhyudayYojana (PM-AJAY);**
- (b) the steps taken, habitations identified and roads sanctioned for the benefit of Scheduled Castes (SCs) and Scheduled Tribes (STs) along with the number of habitations covered, road length approved, works completed in the State of Uttar Pradesh, district-wise; and**
- (c) whether the Government intends to introduce further phases under PMGSY, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c): A new vertical under the Pradhan Mantri Gram SadakYojana called PMGSY-IV was launched in September 2024 to provide all-weather connectivity to unconnected habitations based on Census 2011. This phase covers habitations with a population of 500 or more in plain areas, 250 or more in North-Eastern and Hill States, Special Category areas including Tribal Schedule-V, Aspirational Districts or Blocks, and Desert Areas, and 100 or more in districts affected by Left Wing Extremism. The implementation period for this scheme extends from the Financial Year 2024-25 to 2028-29.

The Ministry of Rural Development has integrated the road connectivity components of the DhartiAabaJanjatiya Gram UtkarshAbhiyan (DA-JGUA) and the Pradhan MantriAnusuchitJaatiAbhyudayYojana (PM-AJAY) through

convergence with PMGSY-IV. This convergence framework applies to all States and Union Territories. Under this model, priority is given to unconnected habitations identified under DA-JGUA that have a population of 500 or more with at least 50% Scheduled Tribe population, or those in Aspirational Districts with a population of 250 or more including at least 50 Scheduled Tribe members. Similarly, under PM-AJAY, priority is extended to unconnected habitations with a population of 500 or more and at least 40% Scheduled Caste population as per Census 2011.

Regarding the State of Uttar Pradesh, the survey work to identify eligible habitations has been completed. The State has reported the identification of 70 unconnected habitations under the DA-JGUA parameters and 165 unconnected habitations under the PM-AJAY parameters. However, the State is currently in the process of preparing the Detailed Project Reports (DPRs) for these identified habitations. Consequently, the specific details regarding road length approved and works completed will be determined once these DPRs are submitted by the State and formally sanctioned. There is a well settled mechanism for sanction of the roads under PMGSY. It is appraised at the level of Pre Empowered Committee (Pre EC) and then at the level of the Empowered Committee (EC). Subsequently, the State submits the compliance report to the observations raised during the meetings. If the proposal meets all the parameters of the programme guidelines, then clearance is issued after getting the necessary approvals.

Presently, the focus is on execution of existing verticals of PMGSY and no proposal for the launch of a new vertical under PMGSY is under consideration.
